

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 &  
IA NO. 50 OF 2016**

**Dated: 11<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Uttar Pradesh Power Transmission Corpn. Ltd. & Ors. ....Appellant(s)  
Versus  
Central Electricity Regulatory Commission ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Rakesh Bajpai  
Mr. Mukul Sonker (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **22.08.2016**. In the meantime, interim order to continue.

**(I.J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**